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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 150/KB/2017
I.A No. 226/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Parker Hannifin India Pvt Ltd -Vs- Prowess International Pvt.Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, Pr.CS Corporate debtor (Akash Sharma
C PPL) 16.10.17
2. ARUN GUPTA, Esq. — AP 16.10.17
3. SANTOY CHATTERJEE, Adv. 16.10.17

ORDER

Ld. RP and Ld. Counsel for the corporate debtor are present.

Ld. RP has filed progress report along with the Resolution Plan, which may be taken on record.

Heard. Reserved for order.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)